Centrally sponsored schemes for eliminating and control pollution

†947. SHRI RAGHUNANDAN SHARMA: SHRI MEGHRAJ JAIN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of schemes being run in States by the Central Government to eliminate and control the prevailing pollution;
- (b) whether the State Governments have submitted the proposals to the Central Government under such schemes; and
- (c) if so, the details of the schemes under consideration State-wise and by when they will be finalized?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The Central Government run following Centrally Sponsored Schemes to eliminate and control the prevailing pollution:—

SI.	Main Scheme	Sub-Scheme	
No			
1.	Pollution Abatement	(i) Assistance for Abatement of Polluti Environment Policy and Law	ion,
		(ii) Common Effluent Treatment Plant	
		(iii) Hazardous Substance Management	
		(iv) Industrial Pollution Abatement throu	ugh
		(v) Clean Technology	
2.	National River Conservation Plan	(i) National River Conservation Programme	
		(ii) National Lake Conservation Programme	
		(iii) National Ganga River Basin Authority	

(b) and (c) Yes, Sir. These are ongoing schemes. The proposals seeking grants under the schemes are received in the various divisions of the Ministry on regular basis. The proposals so received are considered for sanction subject to their admissibility as per the guidelines, priorities set by Government of India and availability of funds under the Plan.

[†]Original notice of the question was received in Hindi.